

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

CP (IB) No. 58/Chd/Hry/2022

IN THE MATTER OF
ASREC India Limited

...

Petitioner

Versus

Mandhir Singh Todd

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 27.05.2024

Since the Hon'ble Member (Judicial) is on leave, hence the matter is adjourned to 03.07.2024.

Sd/-
Court Officer

May 27, 2024
Mukta